



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,29th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

#### [DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
44	WP(C)/4854/2022 B/O	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>ADMISSION</b>				
45	WA/183/2020 FIXED	THE CHAIRMAN CUM MANAGING DIRECTOR, ASSAM POLICE HOUSING CORPORATION LTD. <b>Versus</b> SRI JAGAT BARUAH AND 2 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	MR. M U MAHMUD MR. CHARAN DEKA FOR CAVEATOR
46	WA/176/2022 FIXED, CAVT./402/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1468/2022 <b>in</b> WA/176/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
47	WA/244/2022 CAVT. NO.07602/022, B/O, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION <b>Versus</b> DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR
<b>ORDERS</b>				
48	Mat.App./2/2022 FIXED	ASHOK GANGULY <b>Versus</b> SIMA GANGULY	MR D DEKA MR. M A CHOUDHURY	
49	I.A.(Civil)/1225/2022 FIXED, WITH LCR <b>in</b> Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS <b>Versus</b> SMTI. SUSMITA DUTTA,	MR. S NATH	
<b>HEARING</b>				

50 WP(C)/4034/2013  
FIXED

EQUALITY FORUM  
**Versus**  
THE STATE OF ASSAM AND 7 ORS

MR.M K CHOUDHURY  
MR.N BARUAH  
MR.T N SRINIVASAN

GA, ASSAM  
MR.D K DAS  
MR.M SARANIA  
MR.S R GOGOI  
MR.S U AHMED  
MS.M GOSWAMI  
MR.D MAHANTA  
MRD DUARA  
MS.L GOGOI

**WITH**

51 WP(C)/2752/2013

MD. SHAKEEL SAADULLAH and ANR  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR G BAISHYA (P1)  
U K NAIR  
A SARMA  
A CHETRY  
MD. A HASSAN (P1)  
MS. B BORA (P1)  
MS. B BORA (P1)

MR. N DUTTA  
MR. G BAISHYA  
MR. D K DAS  
MD. A HASSAN  
SC, FINANCE  
MR D DUARA

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LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	MR A CHANDRAN	18-07-2022	To	29-07-2022
6)	DR. R SARMAH	19-07-2022	To	31-07-2022
7)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
8)	MR B K KAR	26-07-2022	To	06-08-2022
9)	MR H Dey	20-07-2022	To	19-08-2022
10)	MS. A DEVI	21-07-2022	To	19-08-2022
11)	MR M J QUADIR	29-07-2022	To	05-08-2022
12)	MR B KAUSHIK	27-07-2022	To	03-08-2022
13)	MR A KAKOTI	29-07-2022	To	06-08-2022
14)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
15)	MS. D GHOSH	27-07-2022	To	29-07-2022
16)	MR J DAS	29-07-2022	To	29-07-2022
17)	MR. O P BHATI	29-07-2022	To	12-08-2022
18)	MR. M ALAM	27-07-2022	To	01-08-2022
19)	MR. S ZAMAN	27-07-2022	To	01-08-2022
20)	MR. S NATH	29-07-2022	To	29-07-2022
21)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
22)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
23)	MR. S BANIK	01-08-2022	To	02-08-2022
24)	MR D K DAS	28-07-2022	To	31-07-2022
25)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
16	I.A.(Civil)/2158/2022 WP(C) 3862/2022(D/O), B/O in WP(C)/3862/2022	MALEKA BEGUM @ MALEKA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	I.A.(Civil)/2159/2022 FIXED in WP(C)/4304/2022	RESIN BEGUM @ ROSAN BEGUM @ REGIN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/4304/2022	RESIN BEGUM @ ROSAN BEGUM @ REGIN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 29/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
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11)	MR M J QUADIR	29-07-2022	To	05-08-2022
12)	MR B KAUSHIK	27-07-2022	To	03-08-2022

13)	MR A KAKOTI	29-07-2022	To	06-08-2022
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18)	MR. M ALAM	27-07-2022	To	01-08-2022
19)	MR. S ZAMAN	27-07-2022	To	01-08-2022
20)	MR. S NATH	29-07-2022	To	29-07-2022
21)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
22)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
23)	MR. S BANIK	01-08-2022	To	02-08-2022
24)	MR D K DAS	28-07-2022	To	31-07-2022
25)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
60	WP(C)/7229/2021 B/O	JEET KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, BTC ASSTT.S.G.I.
<b>MOTION</b>				
61	WP(C)/4747/2022 FIXED	JAMAL UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU SC, ELEM. EDU SC, SCERT, ASSAM
62	WP(C)/4768/2022 FIXED	MD. IMRAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU SC, ELEM. EDU SC, SCERT, ASSAM
63	WP(C)/4873/2022 B/O	CHINADI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
60	WP(C)/4724/2022 FIXED	MINTU BORKATAKY <b>Versus</b> OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	SC, OIL
<b>ORDER (STAY VACATING)</b>				
<b>ADMISSION</b>				
61	WP(C)/645/2021 FIXED	GOPI NATH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, GAD
62	WP(C)/2102/2022 FIXED	DR. PUTUL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. J PATOWARY (R-6) MR. B DEKA (R-5) MS M BORAH (R-6) MS. B GOGOI (R-6) ASSTT.S.G.I. SC, HEALTH
63	<b>WITH</b> WP(C)/2107/2022	DR. (MRS) RANJUMONI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I. SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-IV, FROM ITEM  
NOS. 1 TO 59), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
59	Cont.Cas(C)/572/2020 B/O	SUMITRA DAS <b>Versus</b> M S MANIVANNAN AND ANR	MD. A. RASHID MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
60	Cont.Cas(C)/614/2020 B/O	KAPIL UDDIN <b>Versus</b> M S MANIVANNAN AND ANR	MD. A. RASHID MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MS. N BORDOLOI
61	Cont.Cas(C)/41/2021 B/O	HENORIN MARAK AND ANR. <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR. M HUSSAIN MR A RASHID MR A K DAS	MR. D SAIKIA MR. D SAIKIA MR. J HANDIQUE (R-1) MR. S BORA (R-2) MR. R BORPUJARI (R-1)
62	Cont.Cas(C)/65/2021 B/O	JALSRI MUSHAHARY @ JELESHRI MUSHAHARY AND 11 ORS <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. M HUSSAIN MR A RASHID	MR B D DAS MR. D SAIKIA (R-1) MR H K SARMA MR. J HANDIQUE (R-1) MR. R BORPUJARI (R-1) MR. D THAOSEN
63	Cont.Cas(C)/69/2021 B/O	JOY HUSSAIN @ JOY HUSSAIN SHEIKH AND 3 ORS <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR B D DAS MR. D SAIKIA (R-1) MR H K SARMA MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1) MR. D THAOSEN
64	WP(C)/1892/2022 B/O	M/S HERITAGE PAPER PRODUCTS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A NATH DR ANKIT TODI MR. M DAS	SC, ELEM. EDU SC, SSA
<b>WITH</b>				
65	WP(C)/1876/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS MR. S RABHA	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA

66	<b>WITH</b> WP(C)/1877/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS	SC, ELEM. EDU SC, SSA
67	<b>WITH</b> WP(C)/1878/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA

**MOTION**

68	WP(C)/4765/2022 FIXED	JEL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, P AND R.D.
69	WP(C)/4866/2022 B/O	ANANDA MOY CHAKRABORTY AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
70	WP(C)/4883/2022 B/O	MD. FAKAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R BORUAH	SC, CO OP GA, ASSAM

**ADMISSION**

71	WP(C)/1173/2019 FIXED	MACHKHOWA VEGETABLE RETAILERS DEVELOPMENT ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. M BISWAS MRS. K H CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MR S PAUL	GA, ASSAM MR R BORPUJARI, SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT. SC, GMC SC, GDD
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**ORDERS**

72	I.A.(Civil)/2149/2022 WP(C) 4178/2022 (Disposed), B/O <b>in</b> WP(C)/4178/2022	DIPON KUMAR DAS <b>Versus</b> HIFZUR RAHMAN LASKAR AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, P AND R.D. GA, ASSAM MR. N H BARBHUIYA
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LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	MR A CHANDRAN	18-07-2022	To	29-07-2022
6)	DR. R SARMAH	19-07-2022	To	31-07-2022
7)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
8)	MR B K KAR	26-07-2022	To	06-08-2022
9)	MR H Dey	20-07-2022	To	19-08-2022
10)	MS. A DEVI	21-07-2022	To	19-08-2022
11)	MR M J QUADIR	29-07-2022	To	05-08-2022
12)	MR B KAUSHIK	27-07-2022	To	03-08-2022
13)	MR A KAKOTI	29-07-2022	To	06-08-2022
14)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
15)	MS. D GHOSH	27-07-2022	To	29-07-2022
16)	MR J DAS	29-07-2022	To	29-07-2022
17)	MR. O P BHATI	29-07-2022	To	12-08-2022
18)	MR. M ALAM	27-07-2022	To	01-08-2022

19)	MR. S ZAMAN	27-07-2022	To	01-08-2022
20)	MR. S NATH	29-07-2022	To	29-07-2022
21)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
22)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
23)	MR. S BANIK	01-08-2022	To	02-08-2022
24)	MR D K DAS	28-07-2022	To	31-07-2022
25)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,29th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
58	WP(C)/530/2022 BY SLIP	SUNITA AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
59	WP(C)/764/2022	KANTA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
60	WP(C)/765/2022	KAVITA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
61	WP(C)/766/2022	ANKITA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
	I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> ANKITA DIDWANIA		
<b>WITH</b>				
62	WP(C)/767/2022	NIRMALA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
63	WP(C)/852/2022	SWETA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI

64	<b>WITH</b> WP(C)/1179/2022	SMT. ROSHNI DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
65	<b>WITH</b> WP(C)/1427/2022	USHA DEVI AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
66	<b>WITH</b> WP(C)/1434/2022	SANDEEP AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
67	<b>WITH</b> WP(C)/1455/2022	BANDANA AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
68	<b>WITH</b> WP(C)/1533/2022	SANJAY AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>ADMISSION</b>				
69	WP(C)/3967/2021 FIXED	ARUNABHA GOSWAMI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
70	WP(C)/4814/2021 FIXED	BABITA BARKAKOTI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR H J TAMULI (R-5) MR. C K S BARUAH (C.G.C.) MR D KALITA (R-5) ASSTT.S.G.I.
<b>ORDERS</b>				
71	WP(C)/6443/2016 FIXED	MAKADDAS ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
72	Cont.Cas(C)/145/2022 FIXED	HARISH CHANDRA NATH@ HARISH NATH <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS

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LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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23)	MR. S BANIK	01-08-2022	To	02-08-2022
24)	MR D K DAS	28-07-2022	To	31-07-2022
25)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,29th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
55	Crl.Pet./700/2022 FIXED.	NAYAN JYOTI PATHAK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
56	AB/2095/2022 B/O	DIPAN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. K K DUTTA MR. B GOGOI MR A CHALIHA MS PADMINI BARUA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
57	Bail Appln./1548/2022 FIXED.	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
58	Bail Appln./1641/2022 WITH CASE DIARY, FIXED.	SIVA DEKA <b>Versus</b> THE STATE OF ASSAM	MS B PATHAK MR. D DAS MR DIP DAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
59	AB/1707/2022 FIXED	MONDAL SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM H M ALI	PP, ASSAM
<b><u>ORDERS</u></b>				
60	Review.Pet./89/2022 FIXED	ALIA KHANAM <b>Versus</b> JARINA KHATUN AND 8 ORS.	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, ELEM. EDU MR. M U MAHMUD
61	<b>WITH</b> WP(C)/1714/2021	JARINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. M A SHEIKH MS F INTAZ
62	I.A.(Crl.)/181/2022 FIXED <b>in W.P.(Crl.)/15/2020</b>	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. DIPAK SARMA	GA, ASSAM

**WITH**

W.P.(CrI.)/15/2020

RAJKUMAR PRITHVIRAJ NARAYAN DEV  
MECHMR. N H BARBHUIYA  
MS N J BEGUMGA, ASSAM  
SC, BTADC**Versus**

THE STATE OF ASSAM AND 6 ORS.

63 I.A.(CrI.)/356/2022  
AB 1325/2022(D/O), FIXED  
in AB/1325/2022

POJALAL NAMASUDRA

MR. P J SAIKIA  
MS M NIROLA**Versus**

THE STATE OF ASSAM,

64 CrI.Pet./463/2022  
FIXED.

RIZWAN PASHA @ MD. RIZWAN

MS G DEKA  
MS. K KALITAPP, ASSAM  
SC, FOREST**Versus**

THE STATE OF ASSAM AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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23)	MR. S BANIK	01-08-2022	To	02-08-2022
24)	MR D K DAS	28-07-2022	To	31-07-2022
25)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,29th July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
55	Crl.A./194/2016 AT 3:00 P.M.	SMT BANU BIBI <b>Versus</b> THE STATE OF ASSAM	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/185/2016 <b>in</b> Crl.A./194/2016	SMT BANU BIBI <b>Versus</b> THE STATE OF ASSAM	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	PP, ASSAM
56	Crl.A./211/2018 AT 3:00 P.M.	MD FARUK AHMED @ GAONBURAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B P BORAH MS. S K NARGIS MS M DAS MS N DAS MS. A MESEN MR. L K BORAH	PP, ASSAM
57	Crl.Pet./240/2021 AT 3:00 P.M.	FAIZUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BANIK MR. M AHMED MD I H LASKAR A N HUSSAIN	A RAHMAN (Res. 2) MR. R A MAZUMDER (Res. 2) PP, ASSAM
58	Crl.Pet./197/2022 AT 3:00 P.M.	KUKHESWAR @ KOSHESWAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	MR A DEY (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
59	Bail Appln./1369/2022 FIXED.	KUMAR SANJIT KRISHNA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
60	Bail Appln./1614/2022 WITH SCANNED COPY OF CHARGESHEET. FIXED.	ABUL KHAIR ILIAS NOSHIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. R BARTHAKUR	PP, ASSAM
61	Bail Appln./1610/2022	BIKRAM ADITYA BORA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM
62	Bail Appln./1611/2022	BIKRAM ADITYA BORA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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19)	MR. S ZAMAN	27-07-2022	To	01-08-2022
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23)	MR. S BANIK	01-08-2022	To	02-08-2022
24)	MR D K DAS	28-07-2022	To	31-07-2022
25)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,29th July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **JUDGMENT**

58	Bail Appln./1379/2022 (AT 10:30 AM)	CHINTAN JAIN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR A KALITA MR. A LAL MR D DAS MR A BRAHMA MS P BHOWMICK MR. M PANDIT	MR.S C KEYAL(SC, CBI)
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#### **MOTION**

59	WP(C)/4637/2022 FIXED	THANURAM RONGPI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, P AND R.D. GA, ASSAM
60	<b>WITH</b> WP(C)/4445/2021	PRASANTA BISWAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R PHUKAN	SC, PNRD GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1640/2022 <b>in</b> WP(C)/4445/2021	PRASANTA BISWAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R PHUKAN	SC, P AND R.D. GA, ASSAM
61	<b>WITH</b> WP(C)/4186/2022	PRASANTA BISWAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. R PHUKAN	SC, P AND R.D. GA, ASSAM

#### **ADMISSION**

62	WP(C)/2881/2020 FIXED	JAGRAVI KALITA <b>Versus</b> ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
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#### **BAIL HEARING (BA)**

63	Bail Appln./1635/2022 WITH CASE RECORDS, FIXED	SMT. CHONGHOI HAOKIP <b>Versus</b> UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	SC, DRI
64	Bail Appln./1642/2022 WITH CASE RECORDS, FIXED	SANKAR RAJBONSI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA	PP, ASSAM

**ORDERS**

65	I.A.(Civil)/2059/2022 FIXED in WP(C)/4021/2022	BHARAT HEAVY ELECTRICALS LTD. <b>Versus</b> M/S DRILLMEC S.P. A AND 2 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	SC, OIL
	<b>WITH</b> WP(C)/4021/2022	M/S DRILLMEC S.P. A <b>Versus</b> OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, OIL

**STAY MATTERS**

66	WP(C)/4884/2020 FIXED	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
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LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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9)	MR H Dey	20-07-2022	To	19-08-2022
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12)	MR B KAUSHIK	27-07-2022	To	03-08-2022
13)	MR A KAKOTI	29-07-2022	To	06-08-2022
14)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
15)	MS. D GHOSH	27-07-2022	To	29-07-2022
16)	MR J DAS	29-07-2022	To	29-07-2022
17)	MR. O P BHATI	29-07-2022	To	12-08-2022
18)	MR. M ALAM	27-07-2022	To	01-08-2022
19)	MR. S ZAMAN	27-07-2022	To	01-08-2022
20)	MR. S NATH	29-07-2022	To	29-07-2022
21)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
22)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
23)	MR. S BANIK	01-08-2022	To	02-08-2022
24)	MR D K DAS	28-07-2022	To	31-07-2022
25)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,29th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
56	WP(C)/2082/2022 B/O	AKTARUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) SC, EDU
<b>ORDERS</b>				
57	WP(C)/3501/2021 FIXED	BHUBAN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)

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LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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16)	MR J DAS	29-07-2022	To	29-07-2022
17)	MR. O P BHATI	29-07-2022	To	12-08-2022
18)	MR. M ALAM	27-07-2022	To	01-08-2022

19)	MR. S ZAMAN	27-07-2022	To	01-08-2022
20)	MR. S NATH	29-07-2022	To	29-07-2022
21)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
22)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
23)	MR. S BANIK	01-08-2022	To	02-08-2022
24)	MR D K DAS	28-07-2022	To	31-07-2022
25)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Friday,29th July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
56	AB/2034/2022 B/O	SHAMEEM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	PP, ASSAM
<b>MOTION</b>				
57	Crl.Rev.P./387/2022 B/O	NADRESS TU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/07/2022

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